

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 1966
TO BE ANSWERED ON JULY 28, 2022
HOUSING DEVELOPMENT SCHEME**

NO. 1966. SHRI ASHOK KUMAR RAWAT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government proposes a housing development scheme for the poor citizens of the country, especially in backward areas, in which housing should be provided to all the poor people in a fixed period; and**
- (b) if so, the details thereof, especially in backward areas?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a)&(b) 'Land' and 'Colonization' are State subjects, therefore, the respective States/ Union Territories (UTs) are required to address the housing needs of its population. However, since 25.06.2015, the Ministry of Housing and Urban Affairs under the vision of 'Housing for All', is supplementing the efforts of States/ UTs under Pradhan Mantri Awas Yojana- Urban (PMAY-U) by providing Central Assistance for construction of houses for all eligible urban families/ beneficiaries especially those belonging to Economically Weaker Section (EWS). The scheme comprises four verticals, viz., Beneficiary-led individual house construction/ enhancements (BLC), Affordable Housing in Partnership (AHP), "In-situ"

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Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). PMAY-U covers the entire urban area of the country, including Aspirational districts.

So far, more than 122 lakh houses involving Central Assistance of ₹2.03 lakh crore have been sanctioned in the country under PMAY-U, which includes 14.36 lakh houses in Aspirational districts with the Central Assistance of ₹22,234 crore. The details are at Annexure.

States/ UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline.

Details of houses and central assistance sanctioned State/UT wise, including Aspirational Areas under PMAY-U

Sl.No.	State/UT	All India		Aspirational Districts	
		Number of houses sanctioned	Central Assistance Sanctioned (₹Cr.)	Number of houses sanctioned	Central Assistance Sanctioned (₹Cr.)
1	A&N Island(UT)	604	9.26	-	-
2	Andhra Pradesh	20,71,776	31,555.35	4,34,762	6,661.07
3	Arunachal Pradesh	8,999	189.84	84	1.26
4	Assam	1,61,309	2,441.23	40,090	601.87
5	Bihar	3,68,221	5,790.73	1,17,889	1,892.44
6	Chandigarh(UT)	1,194	27.13	-	-
7	Chhattisgarh	3,18,440	5,005.61	56,071	854.91
8	DNH&DD (UT)	10,011	210.26	-	-
9	Delhi (NCR)	28,449	653.44	-	-
10	Goa	3,097	72.21	-	-
11	Gujarat	10,54,790	21,060.84	5,098	91.14
12	Haryana	1,65,427	2,944.68	1,685	25.37
13	Himachal Pradesh	13,053	235.81	666	10.13
14	J&K (UT)	48,832	750.03	9,197	141.22
15	Jharkhand	2,34,114	3,682.33	1,73,627	2,716.12
16	Karnataka	7,00,578	11,493.56	34,233	525.22
17	Kerala	1,57,430	2,611.60	4,891	76.02
18	Ladakh(UT)	1,363	31.05	-	-
19	Lakshadweep (UT)	-	-	-	-
20	Madhya Pradesh	9,76,547	15,986.42	1,42,687	2,203.69
21	Maharashtra	16,34,553	28,620.19	24,383	385.87
22	Manipur	56,029	841.11	-	-
23	Meghalaya	4,752	72.08	1,110	16.76
24	Mizoram	40,452	618.81	1,762	26.53
25	Nagaland	32,335	511.02	1,560	23.41
26	Odisha	2,12,950	3,350.97	51,669	778.78
27	Puducherry (UT)	16,039	252.43	-	-
28	Punjab	1,24,022	2,164.98	5,118	77.74
29	Rajasthan	2,66,692	5,039.92	11,446	177.79
30	Sikkim	701	11.88	91	1.51
31	TamilNadu	6,91,236	11,257.92	12,439	195.82
32	Telangana	2,47,079	4,396.03	7,213	133.09
33	Tripura	94,289	1,512.97	5,818	87.49
34	UttarPradesh	17,63,900	27,727.02	82,367	1,239.67
35	Uttarakhand	66,473	1,209.46	40,573	697.86
36	WestBengal	6,93,436	11,070.19	1,70,388	2,592.07
GrandTotal:-		122.69 Lakh	2.03 Lakh	14,36,917	22,234.85
